

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1260
ANSWERED ON:21.03.2012
SECURITY OF AIRPORTS
Namdhari Shri Inder Singh

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Bureau of Civil Aviation Security (BCAS) is also responsible for the security of airports of the country;
- (b) if so, the details thereof;
- (c) whether the employees and officers of BCAS also work under the guidelines of Central Vigilance Commission (CVC) which limits the tenure of three years for officers;
- (d) if so, whether some employees and officers of BCAS are posted at the same location/posts for more than a decade; and
- (e) if so, the reasons therefor alongwith the corrective steps taken by the Government in this regard?

Answer

MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH)

(a) & (b): Yes, Madam. Bureau of Civil Aviation Security (BCAS) is an attached office under the administrative control of Ministry of Civil Aviation. It is the regulatory authority for Civil Aviation Security in India. The main responsibility of BCAS is to lay down standards and measures in respect of security of civil flights at international and domestic airports in the country and ensure their compliance with oversight mechanism and quality control.

(c), (d) & (e): As per the Central Vigilance Commission (CVC)'s guidelines, the officials working in sensitive posts are required to be rotated every two-three years. The last such transfer was carried out by the BCAS on 05.05.2011 for rotation of officers of BCAS holding sensitive posts.